

11	5/11/2022	Interlocutory Application (I.B.C)	710102091392022	COMPANY PETITION IB (IBC)/646(PB)2021	S.K. JAIN VS GRAND VENEZIA COMMERCIAL TOWERS PRIVATE LIMITED & ANR.	Application under any other provisions- IBC	15/12/2022	counsel details missed in memo party	Astha Gupta
12	7/11/2022	Interlocutory Application (I.B.C)	710102091862022	COMPANY PETITION IB (IBC)/470(ND)2017	PIYUSH TIWARI VS KASHI VISHWANATHAN SIVARAMAN RESOLUTION PROFESSIONAL OF KINDLE DEVELOPERS PVT. LTD.	Sec 60(5)	15/12/2022	stamp paper not notarized	ANURAG KUMAR
13	17/11/2022	Restoration Application (IBC)	710102095252022	COMPANY PETITION IB (IBC)/1344(PB)2018	BANK OF BARODA VS ALOK KUMAR AGRAWAL LIQUIDATOR	Application under any other provisions- IBC	19/12/2022	main case wrong link case type wrong pag no 1	Brijesh Kumar Tamber
14	18/11/2022	Interlocutory Application (I.B.C)	710102095632022	COMPANY PETITION IB (IBC)/766(ND)2021	ANJANI TECHNOPLAST LIMITED VS ALOK KUMAR AGRAWAL LIQUIDATOR	Rule 11 of NCLT, 2016	16/12/2022	applicant sign missed on prayer	KUMAR DEEPAJ
15	25/11/2022	Interlocutory Application (I.B.C)	710102097622022	COMPANY PETITION IB (IBC)/1525(ND)2019	BHAVINDER SINGH KHURANA VS ROHIT SEHGAL	Sec 60(5)	16/12/2022	Affidavit wrongly purchased.	Bhargavi
16	26/11/2022	Interlocutory Application (I.B.C)	710102098002022	COMPANY PETITION IB (IBC)/1088(PB)2020	MR. PARDEEP KUMAR SETHI VS MR. SANJAY TIKU (SUSPENDED DIRECTOR OF THE CORPORATE DEBTOR)	Sec 66(1)	16/12/2022	counsel details missed after index	Khushboo Shah
17	25/11/2022	Interlocutory Application (I.B.C)	710102097822022	COMPANY PETITION IB (IBC)/445(ND)2022	WG CDR JAGANNATH BHANDARI VS GARDENIA INDIA LIMITED	Application under any other provisions- IBC	19/12/2022	case type wrong	Avneesh Arputham
18	25/11/2022	Interlocutory Application (I.B.C)	710102097772022	COMPANY PETITION IB (IBC)/744(ND)2022	ADVANI PVT LTD VS STARLIT POWER SYSTEMS LIMITED	Rule 11 of NCLT, 2016	15/12/2022	main case not mention in memo party counsel details missed in memo party	SWATI SALUJA
19	29/11/2022	Interlocutory Application (I.B.C)	710102098632022	COMPANY PETITION IB (IBC)/1565(PB)2018	MARS INFRA ENGINEERING PVT. LTD. VS ATUL KUMAR KANSAL	Sec 60(5)	16/12/2022	page number missing in application and index counsel sign missed in index and in memo party verify date missed in affidavit both	Kushal
20	30/11/2022	Interlocutory Application (I.B.C)	710102099472022		MR. CHITRANK KAUSHIK VS RP OF EARTHCON UNIVERSAL INFRA TECH PRIVATE LIMITED	Rule 11 of NCLT, 2016, Rule 11 of NCLT, 2016	16/12/2022	memo of party incomplete and section wrong according your pdf	PRANAV
21	1/12/2022	Interlocutory Application (I.B.C)	710102099512022	COMPANY PETITION IB (IBC)/55(ND)2018	JALESH KUMAR GROVER RESOLUTION PROFESSIONAL VS OFFICE OF THE DEPUTY COMMISSIONER OF INCOME TAX	Application under any other provisions- IBC	19/12/2022	41-42, not clear page	ABHISHEK

22	2/12/2022	Interlocutory Application (I.B.C)	710102100002022	COMPANY PETITION IB (IBC)/375(PB)2018	DR. POONAM SINGH AND ANR. VS SATYA PRAKASH GUPTA RESOLUTION PROFESSIONAL OF ABW INFRASTRUCTURE LIMITED	Sec 60(5)	19/12/2022	main case not link	aditya gauri
23	2/12/2022	Interlocutory Application (I.B.C)	710102099792022	COMPANY PETITION IB (IBC)/55(ND)2018	JALESH KUMAR GROVER RESOLUTION PROFESSIONAL VS EMPLOYEES PROVIDENT FUND ORGANISATION THROUGH REGIONAL PROVIDENT FUND COMMISSIONER-II R.O DELHI (EAST)	Sec 60(5)	19/12/2022		ABHISHEK
24	5/12/2022	Interlocutory Application (I.B.C)	710102100522022	COMPANY PETITION IB (IBC)/619(ND)2017	SURINDER KUMAR VS SHRI CHANDRA SHEKHAR	Rule 11 of NCLT, 2016	19/12/2022	10 welfare missing and true copy missing in annexure page	SURINDER KUMAR
25	9/12/2022	Company Application(Companies Act)	710102101752022	COMPANY PETITION (COMPANIES ACT)/62(PB)2022	UNION OF INDIA THROUGH REGIONAL DIRECTOR (NORTHERN REGION) VS 1. CARNOUSTIE MANAGEMENT (I) PRIVATE LIMITED	Rule 11 of NCLT	16/12/2022	Memo Party Missing	Ashish Aggarwal
26	9/12/2022	Company Application(Companies Act)	710102101762022	COMPANY PETITION (COMPANIES ACT)/62(PB)2022	UNION OF INDIA THROUGH REGIONAL DIRECTOR (NORTHERN REGION) VS 1. CARNOUSTIE MANAGEMENT (I) PRIVATE LIMITED	Rule 11 of NCLT	16/12/2022	Memo Party Missing	Ashish Aggarwal
27	7/12/2022	Interlocutory Application (I.B.C)	710102100992022	COMPANY PETITION IB (IBC)/24(PB)2018	STATE BANK OF INDIA VS M/S SHAKTI BHOG FOODS LIMITED	Application under any other provisions- IBC	19/12/2022	Pg-29, 33,36,38,39,43,44,46,357 to 382 not clear , need to true copy sign on every pages	KARMA LAW
28	9/12/2022	Interlocutory Application (I.B.C)	710102101652022	COMPANY PETITION IB (IBC)/1804(PB)2019	MAYA GUPTA RESOLUTION PROFESSIONAL VS POOJA FILM COMPANY	Application under any other provisions- IBC	19/12/2022		KUNAL
29	8/12/2022	Interlocutory Application (I.B.C)	710102101192022	COMPANY PETITION IB (IBC)/934(PB)2018	JARNAIL SINGH SANDHU VS ONE CITY INFRASTRUCTURE PRIVATE LIMITED	Sec 60(5),Section 74	16/12/2022	Page No. 105, 109 Hand Writing Not Allowed Please True Typed Copy and Page No. 155 Not clear double pagination not allowed	Yash
30	12/12/2022	Interlocutory Application (I.B.C)	710102102482022	COMPANY PETITION IB (IBC)/236(ND)2020	MONA SINGHAL VS LIC HOUSING FINANCE PRIVATE LIMITED	Sec 60(5)	19/12/2022	Page 56 ,105 cut Page 84 in hindi	komal Mundhra

31	12/12/2022	Company Application(Companies Act)	710102102332022	COMPANY PETITION (COMPANIES ACT)/62(PB)2022	UNION OF INDIA THROUGH REGIONAL DIRECTOR (NORTHERN REGION) VS 1. CARNOUSTIE MANAGEMENT (I) PRIVATE LIMITED	Rule 11 of NCLT	15/12/2022	counsel details missed memo party	Ashish Aggarwal
32	13/12/2022	Company Application(Companies Act)	710102102662022	COMPANY PETITION (COMPANIES ACT)/227(ND)2017	SURAJ MUNJAL VS M/S CHANDAN MUNJAL	Application under any other provisions	15/12/2022	Section Not Mentioned in Index and Page No. 165, 167,169, Page Not Clear and Page No. 166,168, 170 - 179 Need to English Translate Copy and Page No. after 209 to 213 Page No. Missing in PDF and Page No. 31 to 134 139, to 209 Double Pagination and Page No. Mentioned in True Typed Copy	PRADEEP
33	13/12/2022	Interlocutory Application (I.B.C)	710102102762022	COMPANY PETITION IB (IBC)/492(ND)2018	KIRAN MARTIN GOLLA VS M/S SUNGIL INDIA PRIVATE LIMITED	Sec 60(5)	15/12/2022	Section Wrong According your Index	Davesh Bhatia
34	14/12/2022	Interlocutory Application (I.B.C)	710102103252022	COMPANY PETITION IB (IBC)/875(PB)2020	ABHISHEK WADHWA VS SH. PAWAN KUMAR SINGLA (RP)	Sec 60(5)	16/12/2022	memo party missing and stamp paper missing and 22-25,31-33, not clear page and 1 rs. court fee missing	Shubham Jain
35	13/12/2022	Interlocutory Application (I.B.C)	710102102632022	COMPANY PETITION IB (IBC)/386(PB)2018	ROHIT SEHGAL VS SH. PAWAN KUMAR SINGLA (RP)	Regulation 44(2), Liquidation process Regulation, 2016	15/12/2022	Pagination Wrong According your Index	Shashwat Anand
36	14/12/2022	Interlocutory Application (I.B.C)	710102103242022	COMPANY PETITION IB (IBC)/204(ND)2021	FUJITEC INDIA PVT. LTD. VS HITESH GOEL	Sec 60(5)	15/12/2022	59-60,71, not clear page	A NARAYANAN
37	13/12/2022	Interlocutory Application (I.B.C)	710102102712022	COMPANY PETITION IB (IBC)/1527(PB)2018	BANK OF BARODA VS M/S BRY'S HOTELS PVT LTD	Rule 11 of NCLT, 2016	19/12/2022	pagination missed in index or wrong pagination	MITAL AND MITAL
38	14/12/2022	Interlocutory Application (I.B.C)	710102103092022	COMPANY PETITION IB (IBC)/1625(ND)2019	PARVEEN KUMAR ADLAKHA VS M/S BRY'S HOTELS PVT LTD	Application under any other provisions- IBC	15/12/2022	21-22 not clear page	parveen kumar adlakha
39	14/12/2022	Interlocutory Application (I.B.C)	710102102982022	COMPANY PETITION IB (IBC)/2311(ND)2019	NEEV INFRASTRUCTURE PVT. LTD. VS RAVINDRA KUMAR GOYAL RESOLUTION PROFESSIONAL OF M/S. EARTH WATER LIMITED	Sec 60(5)	15/12/2022	18-22,24,40-41,44,91,93-105,108-117, not clear page and welfare and court fee missing	Ruturaj
40	14/12/2022	Interlocutory Application (I.B.C)	710102103022022	COMPANY PETITION IB (IBC)/448(ND)2020	DEEPAK KUMAR GARG VS RAVINDRA KUMAR GOYAL RESOLUTION PROFESSIONAL OF M/S. EARTH WATER LIMITED	Sec 66(1)	15/12/2022	section wrong and page number missing and page number not mention in index and sign missing in application page	MOHIT NANDWANI
41	14/12/2022	Miscellaneous Application (IBC)	710102103202022	COMPANY PETITION IB (IBC)/1059(ND)2018	PIYUSH TIWARI VS M/S SUBHKAMNA BUILDTECH PVT. LTD.	Sec 60(5)	16/12/2022	case type wrong and affidavit and stamp paper not notarize	Arvind Rathore

42	13/12/2022	Interlocutory Application (I.B.C)	710102102842022	COMPANY PETITION IB (IBC)/937(PB)2018	EXCISE & TAXATION OFFICER-CUM-ASSESSING AUTHORITY VS M/S SUBHKAMNA BUILDTECH PVT. LTD.	Sec 60(5)	19/12/2022	ticket not allowed on content vakalatnama	Hemant
43	13/12/2022	Interlocutory Application (I.B.C)	710102102892022	COMPANY PETITION IB (IBC)/607(PB)2020	MR. MANISH ANAND VS MR. ABHIMANYU MITTAL	Sec 60(5)	15/12/2022	E-Stamp Paper Missing and Page No. 48- 69 True Copy Sign Missing	Anjaneya
44	13/12/2022	Company Appeal (IBC)	710102102922022	COMPANY PETITION IB (IBC)/900(ND)2020	SARTHI ENTERPRISES VS HEMA ENGINEERING INDUSTRIES LIMITED	Sec 42	15/12/2022	Case Type Wrong	VIKRAM
45	14/12/2022	Company Application(Companies Act)	710102103182022	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/96(ND)2022	LUCIDEUS TECH PRIVATE LIMITED VS HEMA ENGINEERING INDUSTRIES LIMITED	Rule 11 of NCLT	16/12/2022	section not mention in index	Abhishek Nahta
46	14/12/2022	Interlocutory Application (I.B.C)	710102103142022	COMPANY PETITION IB (IBC)/522(ND)2022	DEVARAJAN RAMAN IRP OF RAPID BUILDWELL LTD. VS HEMA ENGINEERING INDUSTRIES LIMITED	Sec 60(5)	16/12/2022	page number missing after 7 page and counsel detail missing in index	Shaila Taware
47	14/12/2022	Restoration Application (IBC)	710102103042022	COMPANY PETITION IB (IBC)/456(ND)2018	VIKRAM MALHOTRA VS ATUL KUMAR KANSAL	Rule 11 of NCLT, 2016	19/12/2022	Section Wrong According your pdf	VINEET BHAGAT
48	14/12/2022	Interlocutory Application (I.B.C)	710102103002022	TRANSFER APPLICATION (IBC)/44(PB)2022	ISHAN SINGH VS SPAZE TOWERS PRIVATE LIMITED	Sec 60(5)	16/12/2022	memo party missing and 19-26,55,64-86,146-148,161-171,175-232,359-369,392-418, not clear page	vidit jain
49	14/12/2022	Interlocutory Application (I.B.C)	710102103072022	COMPANY PETITION IB (IBC)/2027(ND)2019	KAYCEE BATTERIES VS KAYCEE BATTERIES	Sec 60(5)	16/12/2022	memo party missing and affidavit back date and notary missing in stamp paper	Sagar Diwan
50	13/12/2022	Interlocutory Application (I.B.C)	710102102822022	COMPANY PETITION IB (IBC)/386(PB)2018	ROHIT SEHGAL VS KAYCEE BATTERIES	Sec 60(5)	15/12/2022	Memo Party Missing and Page No. 7 True Copy Sign Missing	Shashwat Anand
51	14/12/2022	Interlocutory Application (I.B.C)	710102103172022	COMPANY PETITION IB (IBC)/496(ND)2018	M/S BINDAL MERCHANDISE VS MAPLE REALCON PVT LTD	Application under any other provisions- IBC	15/12/2022	memo party missing and sign missing in application page and 54-57 not clear page and double page numbering	animesh Rastogi
52	13/12/2022	Interlocutory Application (I.B.C)	710102102852022	COMPANY PETITION IB (IBC)/1024(ND)2020	CONCEPT GROUP VS CNS FASHIONS RETAIL PVT LTD	Application under any other provisions- IBC,Rule 11 of NCLT, 2016	15/12/2022	Due Payment Other Section	Shree Sinha
53	14/12/2022	Interlocutory Application (I.B.C)	710102103342022	COMPANY PETITION IB (IBC)/375(PB)2018	KALIBER ASSOCIATES PVT LTD VS MR. SATYA PRAKASH GUPTA	Sec 60(5)	15/12/2022	43-48, not clear page and double page number after 67 page	Anirban
54	13/12/2022	Interlocutory Application (I.B.C)	710102102652022	COMPANY PETITION IB (IBC)/66(ND)2022	DEBASHIS NANDA VS MR. SATYA PRAKASH GUPTA	Sec 12(2)	15/12/2022	Counsel Sign Missing in Index Application and Prayer and Memo Party	Atul Bhatia

55	14/12/2022	Interlocutory Application (I.B.C)	710102103322022	COMPANY PETITION IB (IBC)/17(ND)2019	SUNIL KUMAR WADHWA VS MANOJ KULSHRESHTHA RESOLUTION PROFESSIONAL	Sec 60(5)	15/12/2022	22 cut page	ARUN
56	15/12/2022	Interlocutory Application (I.B.C)	710102103722022	COMPANY PETITION IB (IBC)/1804(PB)2019	MAYA GUPTA RESOLUTION PROFESSIONAL VS AKSHAY KUMAR BHATIA	Application under any other provisions- IBC	19/12/2022	section wrong please choose Application under any other provisions- IBC	KUNAL
57	15/12/2022	Company Application(Companies Act)	710102103372022	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/117(ND)2022	R.P. INDIA FOODS PRIVATE LIMITED VS FOOD PROCESSESING COMPANY PRIVATE LIMITED	Rule 11 of NCLT	15/12/2022	Section Wrong According your PDF and Section Not Mentioned Index and Memo Party Missing and Need to Applicant Sign on Every Pages in Application and Main Case Missing in Affidavit	KUNAL
58	15/12/2022	Interlocutory Application (I.B.C)	710102103632022	COMPANY PETITION IB (IBC)/1788(PB)2018	SARIKA SOMVANSHI VS R. S. STONES PRIVATE LIMITED	Sec 60(5)	16/12/2022	349,351 not clear page and 359 page translate to english	Geo Joseph
59	15/12/2022	Restoration Application (IBC)	710102103682022		M/S SBL CONSTRUCTIONS PVT. LTD. VS FUTEC SHELTERS PVT. LTD.	Rule 11 of NCLT, 2016	16/12/2022	main case not link and section wrong	Avneesh Arputham
60	16/12/2022	Interlocutory Application (I.B.C)	710102103832022	COMPANY PETITION IB (IBC)/1529(ND)2019	PRABHAKAR KUMAR VS MR. ASHWINI KUMAR SHAH	Sec 66(1)	16/12/2022	section wrong according your pdf	PRABHAKAR KUMAR
61	15/12/2022	Interlocutory Application (I.B.C)	710102103402022		AMIRA SEZ AND INFRASTRUCTURE PVT. LTD. VS AMIRA PURE FOOD PRIVATE LIMITED IN LIQUIDATION	Sec 49(2)	19/12/2022	main case not link and memo party missing and true copy missing in annexure page	Simarpal Singh Sawhney
62	15/12/2022	Interlocutory Application (I.B.C)	710102103502022	COMPANY PETITION IB (IBC)/662(ND)2022	MOTHERS PRIDE DAIRY INDIA PVT. LTD. VS SANTOSHI FINLEASE PRIVATE LIMITED	Sec 60(5)	16/12/2022	37-39,52-56, not clear page and 1rs. court fee missing and memo party missing	Anurag
63	15/12/2022	Interlocutory Application (I.B.C)	710102103522022	COMPANY PETITION IB (IBC)/343(ND)2017	M/S COLUMBIA PETRO CHEM PVT LTD VS M/S PETROLUBE INDIA LTD.	Rule 11 of NCLT, 2016	16/12/2022	54-57 not clear page	JANENDER
64	15/12/2022	Interlocutory Application (I.B.C)	710102103772022	COMPANY PETITION IB (IBC)/2158(ND)2019	NARESH KUMAR MITTAL VS CHANCHAL DUA	Rule 11 of NCLT, 2016	19/12/2022	memo party missing and sign missing in application page	PALLAV
65	16/12/2022	Interlocutory Application (I.B.C)	710102103862022	COMPANY PETITION IB (IBC)/582(ND)2020	KUGD SERVICES PVT. LTD VS CHANCHAL DUA	Sec 60(5)	16/12/2022	Main Case Wrong in Affidavit	Dharmendra Kumar
66	15/12/2022	Interlocutory Application (I.B.C)	710102103622022	COMPANY PETITION IB (IBC)/1096(PB)2018	CFM ASSETS RECONSTRUCTION PVT LTD VS M/S ACTION ISPAT AND POWER PRIVATE LIMITED	Application under any other provisions- IBC	16/12/2022	141-144 not clear page and page missing after 146 page	Sandeep
67	15/12/2022	Interlocutory Application (I.B.C)	710102103732022	COMPANY PETITION IB (IBC)/1096(PB)2018	BULDANA URBAN COOPERATIVE CREDIT SOCIETY LTD BULDANA VS BANK OF INDIA	Rule16(d),NCLT Rules,2016 IBC	19/12/2022	case type wrong	Ninad Deshpande

68	15/12/2022	Interlocutory Application (I.B.C)	710102103582022	COMPANY PETITION IB (IBC)/684(ND)2020	VIVEK ARORA VS PAWAN KUMAR GOYAL RESOLUTION PROFESSIONAL OF SARE REALITY PROJECTS PRIVATE LIMITED	Sec 60(5)	19/12/2022	affidavit back date and notary missing in stamp paper	RISHI
69	15/12/2022	Interlocutory Application (I.B.C)	710102103592022	COMPANY PETITION IB (IBC)/625(PB)2018	NISHANT GAURAV GUPTA VS PAWAN KUMAR GOYAL RESOLUTION PROFESSIONAL OF SARE REALITY PROJECTS PRIVATE LIMITED	Application under any other provisions- IBC	19/12/2022	section wrong and sign missing in application page and 52,62,not clear page	NAMRATA RANGA
70	16/12/2022	Interlocutory Application (I.B.C)	710102103882022	COMPANY PETITION IB (IBC)/142(ND)2022	SANJEET KUMAR SHARMA VS MAHAMAY BUILDING SOLUTION PRIVATE LIMITED	Sec 60(5)	19/12/2022	section wrong and section not mention in index	VAIBHAV TYAGI
71	15/12/2022	Interlocutory Application (I.B.C)	710102103602022	COMPANY PETITION IB (IBC)/204(ND)2021	MR. HITESH GOEL RESOLUTION PROFESSIONAL OF SUPERTECH LTD. VS MAHAMAY BUILDING SOLUTION PRIVATE LIMITED	22(3)a	19/12/2022	memo party missing and 40,43,49, not clear page and 46-48,52-57page translate to english	ARGUS PARTNERS
72	15/12/2022	Interlocutory Application (I.B.C)	710102103782022	COMPANY PETITION IB (IBC)/17(ND)2019	MOHIT CHAUDHARY VS M/S INTELICITY BUSINESS PARK PVT. LTD	Sec 60(5)	19/12/2022	22-33 not clear page and 25 rs. welfare missing	Kumar Mihir
73	15/12/2022	Interlocutory Application (I.B.C)	710102103572022	COMPANY PETITION IB (IBC)/1874(ND)2019	MANOHAR LAL VIJ VS M/S INTELICITY BUSINESS PARK PVT. LTD	Regulation 44(2), Liquidation process Regulation, 2016	19/12/2022	13-34, not clear page and memo party missing	ABHISHEK DEVGAN
74	15/12/2022	Interlocutory Application (I.B.C)	710102103392022	COMPANY PETITION IB (IBC)/112(ND)2020	CHIPSAN AVIATION PRIVATE LIMITED VS PUNJ LLYOD AVIATION LIMITED	Rule 11 of NCLT, 2016	19/12/2022	memo party missing and sign missing in application page and stamp paper missing	Nidhi Vardhan
75	15/12/2022	Interlocutory Application (I.B.C)	710102103802022	COMPANY PETITION IB (IBC)/17(ND)2019	SAJAL JAIN VS M/S INTELICITY BUSINESS PARK PVT. LTD	Sec 60(5)	19/12/2022	address mismatch affidavit	Kumar Mihir
76	15/12/2022	Interlocutory Application (I.B.C)	710102103462022	COMPANY PETITION IB (IBC)/1085(ND)2019	V. CHIRANJIV & CO. VS WILTAN TELMAG (INDIA) PVT. LTD.	Rule 11 of NCLT, 2016	19/12/2022	memo party missing and sign missing in application page	SHANKARI MISHRA
77	15/12/2022	Company Application(Companies Act)	710102103762022	COMPANY PETITION (COMPANIES ACT)/158(ND)2020	NEELAM KHATTRI VS PANASONIC AVC NETWORKS INDIA COMPANY LIMITED	Rule 11 of NCLT	19/12/2022	merge into one pdf	BHARGAVI KANNAN
78	15/12/2022	Interlocutory Application (I.B.C)	710102103672022	COMPANY PETITION IB (IBC)/1934(PB)2019	INTERDRIL ASIA LIMITED VS PANASONIC AVC NETWORKS INDIA COMPANY LIMITED	Application under any other provisions- IBC	19/12/2022	9-10,15-16, not clear page and sign missing in application page	ADITYA
79	16/12/2022	Interlocutory Application (I.B.C)	710102103872022	COMPANY PETITION IB (IBC)/242(ND)2021	RAJEEV RANJAN SINGH- IRP VS PANASONIC AVC NETWORKS INDIA COMPANY LIMITED	Rule 11 of NCLT, 2016	19/12/2022	section wrong and true copy missing	Rajeev Ranjan Singh

80	15/12/2022	Interlocutory Application (I.B.C)	710102103452022	COMPANY PETITION IB (IBC)/662(ND)2022	MOTHERS PRIDE DAIRY INDIA PVT. LTD. VS SANTOSHI FINLEASE PRIVATE LIMITED	Rule 11 of NCLT, 2016	16/12/2022	section wrong and memo party missing and 37-39,52-56,64-67, not clear page and true copy missing	Anurag
81	17/12/2022	Restoration Application (Companies Act)	710102104212022	COMPANY PETITION (COMPANIES ACT)/63(ND)2021	PREM LAL & ANR. VS AMBRANE INDIA PRIVATE LIMITED	Rule 48	19/12/2022	main case not link	aaryan sharma
82	19/12/2022	Interlocutory Application (I.B.C)	710102104442022	COMPANY PETITION IB (IBC)/113(ND)2021	RAJESH RAMNANI VS GHAZIABAD DEVELOPMENT AUTHORITY & ORS.	Sec 60(5)	19/12/2022	130 page missing and 111,113,117 ,131-134 translate to english	Shivanshu Kumar
83	16/12/2022	Interlocutory Application (I.B.C)	710102103962022	COMPANY PETITION IB (IBC)/17(ND)2019	MADAN KUMAR VS M/S INTELICITY BUSINESS PARK PVT. LTD	Sec 60(5)	19/12/2022	55,57-59, cut page and welfare missing	Kumar Mihir
84	16/12/2022	Interlocutory Application (I.B.C)	710102104052022	COMPANY PETITION IB (IBC)/417(ND)2017	P K SALES COMPANY PVT. LTD. VS M/S INTELICITY BUSINESS PARK PVT. LTD	Application under any other provisions- IBC	19/12/2022	section wrong	SHITAL KHATRI
85	16/12/2022	Interlocutory Application (I.B.C)	710102103992022	COMPANY PETITION IB (IBC)/1650(ND)2018	AKASH SHINGHAL VS M/S INTELICITY BUSINESS PARK PVT. LTD	Regulation 44(2), Liquidation process Regulation, 2016	19/12/2022	27-31 not clear page	AKASH
86	28/12/2021	Company Petition (Companies Act)	710102094802021		SOUGATA BHATTACHARYA VS SASWATA BHATTACHARYA	Sec. 241(1),Sec. 244(1),Sec. 245,Section 212,Section 447,Section 251,Section 448	16/12/2022	Sign missed in every pgs of petition, kindly mentioned PROGIA INDIA PRIVATE LIMITED as a respondent company in technically &&&&&&a mp;∓ physically, pgs missed 214,216,219, TC not allowed in annexure mentioned full form, 3rs court fees missed in vakaltnama, upload ony final petition &&&&&&a mp;∓ remove extra documents of date 17.10.22, serve the petition to all respondent	Sougata
87	18/08/2022	Company Petition IB (IBC)	710102066922022		INDIAN BANK THROUGH KUNWAR JEETENDRA SINGH VS ARUN SINGH @ARUN KUMAR	Section 95(1)	15/12/2022	brief of synopsis missed, page:19 not clear, page:25 cut, Vakaltnama not clear and 1rs court fee missed, etc	Tarun
88	22/08/2022	Company Petition IB (IBC)	710102067832022		INDIAN BANK THR KUNWAR JEETENDRA SINGH VS ROHIT SINGH	Section 95(1)	15/12/2022	brief of synopsis missed, page:19 not clear, Vakaltnama not clear and 1rs court fee missed, etc	Tarun
89	18/08/2022	Company Petition IB (IBC)	710102066852022		INDIAN BANK THORUGH KUNWAR JEETENDRA SINGH VS BRIJESH KUMARI	Section 95(1)	15/12/2022	brief of synopsis missed, page:19 not clear, page:25 cut, Vakaltnama not clear and 1rs court fee missed, etc	Tarun

90	19/09/2022	Company Petition IB (IBC)	710102076372022		ORBIT ELECTROMECH INDIA PRIVATE LIMITED VS RRP SOLUTION PRIVATE LIMITED	IBC Under Sec 9	15/12/2022	counsel details missed in index, 25rs advocate welfare and 3rs court fee missed, (multiple petition uploaded, delete old document and upload fresh documents) etc	Raturaj
91	23/09/2022	Company Petition IB (IBC)	710102078152022		HIMALAYA ECO PARK & RESORTS VS VINAY GUPTA	Section 95(1)	15/12/2022	page:14-15 details not fill, multiple petition uploaded, 1petition and 1 proof of service only, etc	PANKAJ
92	13/10/2022	Company Petition IB (IBC)	710102084532022		STATE BANK OF INDIA VS SHUBHAM JAIN	Section 95(1)	16/12/2022	counsel details with sign missed in index, memo of parties missed, page:54-58 missed, 89-90, 100-103, not clear, 25rs advocate welfare and 3rs court fee missed on vakalatnama, estamp paper missed with all affidavit, annexures not marked, true copy sign missed on every pages of annexures, typed copy not mention, etc contact to registry	Ashish
93	13/10/2022	Company Petition IB (IBC)	710102084552022		STATE BANK OF INDIA VS MANDAR DAS JAIN	Section 95(1)	16/12/2022	counsel details with sign missed in index, memo of parties missed, page:54-58 missed, 89-90, 100-103, not clear, 25rs advocate welfare and 3rs court fee missed on vakalatnama, estamp paper missed with all affidavit, annexures not marked, true copy sign missed on every pages of annexures, typed copy not mention, etc contact to registry	Ashish
94	13/10/2022	Company Petition IB (IBC)	710102084542022		STATE BANK OF INDIA VS SANJAY GOEL S/O RAJ KUMAR GOEL	Section 95(1)	16/12/2022	counsel details missed, on every index, petition every pages sign missed, page:17 numbering missed, page:46 not clear, 25rs advocate welfare and 3rs court fee missed, (court fee and welfare place on blank side of vakalatnama) separate proof of service pdf missed, etc, annexures not marked, true copy sign missed on every pages of annexures, etc contact to registry	Ashish

95	13/10/2022	Company Petition IB (IBC)	710102084572022		STATE BANK OF INDIA VS PANKAJ JAIN	Section 95(1)	16/12/2022	counsel details with sign missed in index, memo of parties missed, page:54-58 missed, 89-90, 100-103, not clear, 25rs advocate welfare and 3rs court fee missed on vakalatnama, estamp paper missed with all affidavit, annexures not marked, true copy sign missed on every pages of annexures, typed copy not mention, etc contact to registry	Ashish
96	13/10/2022	Company Petition IB (IBC)	710102084812022		PAPINDER SINGH MAKAN VS PANKAJ JAIN	Section 94(1)	15/12/2022	page:3 not clear, page:20 notary missed and affidavit back dated, page:37 not clear, etc	RISHI
97	13/10/2022	Company Petition IB (IBC)	710102084752022		SURINDER KAUR MAKAN VS PANKAJ JAIN	Section 94(1)	15/12/2022	page:24 affidavit back dated, page:32 not clear, page:33 wrong arrange and page not clear, etc	RISHI
98	12/10/2022	Company Petition IB (IBC)	710102084142022		JASVINDER SINGH MAKAN VS PANKAJ JAIN	Section 94(1)	15/12/2022	page:24 affidavit back dated, , 1rs court fee missed on vakalatnama , etc	RISHI
99	12/10/2022	Company Petition IB (IBC)	710102084182022		TARAN PREET KAUR MAKAN VS PANKAJ JAIN	Section 94(1)	15/12/2022	page:24 affidavit back dated, page:48, 53, not clear, , 1rs court fee missed on vakalatnama , etc	RISHI
100	3/11/2022	Company Petition IB (IBC)	710102090822022		BANK OF BARODA VS CYGNUS SPLENDID LIMITED	IBC under Sec 7	15/12/2022	vakalatnama not clear, contact to registry, etc	Asiya Khan
101	10/11/2022	Company Petition (Companies Act)	710102093062022		ART BUSINESS & CONSUMER FINANCE (INDIA)PRIVATE LIMITED VS ART CORPORATE FINANCE (INDIA) PRIVATELIMITED	Sec. 230-232 - Second Motion	15/12/2022	No pagination after pg no 28,wrong case type select,link 2nd motion with 1st motion,small font 107 to 113,116 to 119,175 to 185, volume wise separate index missed, e stamp and affidavit not notarize from pg no 242 to 249	Gaurav
102	16/11/2022	Intervention Petition (IBC)	710102094622022		DAYANAND VS GANGA RAM AGARWAL	Sec 60(5)	15/12/2022	list of dates and events missed, page :37, 43, 45, advocate sign missed, etc	RAGHAV CHADHA
103	17/11/2022	Company Petition IB (IBC)	710102095232022		PETROPOL INDIA LIMITED VS GRJ DISTRIBUTORS & DEVELOPERS PRIVATELIMITED	IBC Under Sec 9	15/12/2022	master data of corporate debtor missed, only,	Vikas Sharma
104	25/11/2022	Company Petition (Companies Act)	710102097802022		CHANDA DEVI VS BRICKREDSYS INDIA PRIVATE LIMITED	Sec. 241(1)	16/12/2022	Fee missed of section 242, master index missed in 1st volume, pgs not clear 196,197,219 to 237, 1rs court fees missed in vakaltnama, 25rs welfare missed in vakaltnama	BHARAT
105	28/11/2022	Company Petition IB (IBC)	710102098362022		JONEJA BRIGHT STEELS PRIVATE LIMITED VS NIPMAN FASTENER INDUSTRIES PRIVATELIMITED	IBC Under Sec 9	15/12/2022	page:29-42 not clear and page are cut, 43-76, cut, (typed copy pages not mention) etc	RISHI SOOD

106	30/11/2022	Company Petition IB (IBC)	710102099212022		ASREC INDIA LTD VS SHREE INDUSTRIES LIMITED	IBC under Sec 7	15/12/2022	multiple document uploaded(delete old document and upload petition in volume wise (150 page per volume with volume wise index),contact to registry, etc	Chandni
107	2/12/2022	Company Petition (Companies Act)	710102100032022		SPARSH INDUSTRIES PRIVATE LIMITED VS SHREE INDUSTRIES LIMITED	Sec. 441	16/12/2022	Supporting affidavit missed with e stamp	ANKIT MISHRA
108	1/12/2022	Company Petition IB (IBC)	710102099702022		ABHISHEK GUPTA VS SHREE INDUSTRIES LIMITED	Section 94(1)	15/12/2022	page:102 not clear, etc back date affidavit page no 39	Deepak Sharma
109	1/12/2022	Company Petition IB (IBC)	710102099582022		ABHILAV GUPTA VS SHREE INDUSTRIES LIMITED	Section 94(1)	15/12/2022	"page:36a affidavit back dated, page:58-61, 63-66, 91, not clear, etc ";	Deepak Sharma
110	1/12/2022	Company Petition (Companies Act)	710102099592022		MSB CAPITAL ADVISORS PRIVATE LIMITED VS CONSULTI INFO SOLUTIONS PRIVATE LIMITED	Sec. 241(1),Sec. 242(4),Sec. 244(1)	15/12/2022	Pgs missed 74	UDDYAM
111	9/12/2022	Company Petition IB (IBC)	710102101712022		FAITH MERCANTILE PRIVATE LIMITED VS NUBERG ENGINEERING LIMITED	IBC Under Sec 9	15/12/2022	counsel details missed in the memo of parties, vakalatnama is wrong arrange place in the last of petition, page:385 not clear, all affidavit wrong arrange place after the petition, etc	Ayushi Chugh
112	9/12/2022	Company Petition (Companies Act)	710102101792022		EXCELLENT FORMULATIONS PRIVATE LIMITED VS REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	Sec 252 (3)	16/12/2022	Wrong case type select,council sign & detail missed in 1st volume, pgs not clear 25 to 27,45 to 47,50 to 53,174,209 to 215,235,237,239,240,242 nclt heading missed on volume 2 cover pg	Varun
113	8/12/2022	Company Petition IB (IBC)	710102101592022		REGENCY FINCORP LIMITED VS MANHAR LOGISTICS PRIVATE LIMITED	IBC under Sec 7	15/12/2022	page:8 wrong arrange, page:78 missed, 25rs advocate welfare and 3rs court fee missed, etc	Gursat
114	7/12/2022	Company Petition IB (IBC)	710102100902022		SATISH KUMAR GADDH VS EARTHCON UNIVERSAL INFRA TECH PRIVATE LIMITED	Sec 60(5)	16/12/2022	case type wrong main case not link memo party missing Pg-21,28,29,34,35,36,38,39,40 to not clear Pg-9,28, cut Pdf pagination cut Pg-33 double and Volume- 2 Index	deepti grover khanna

115	9/12/2022	Intervention Petition (IBC)	710102101972022		SUKHBIR KAUR MINHAS VS IREO FIVERSIDE PRIVATE LIMITED	Sec 60(5)	19/12/2022	Main Case Not Link and Page No. Not Mentioned in Index and e-Stamp Paper Missing and Ticket Not Allowed Mid on Vakalatnama &"&" as per counsel &"&"	Abhipsa Mohanty
116	13/12/2022	Contempt Petition (IBC)	710102102932022		ASHUTOSH JAIN VS MORPHEUS DEVELPERS PVT. LTD.	Rule 11 of NCLT, 2016	15/12/2022	Pg-52,53 not clear court fee and welfare missed	Vibhor Garg
117	9/6/2022	0710102047532022 (No.of Docs 0)	0710102047532022/3	INTERLOCUTORY APPLICATION (I.B.C)/3029(ND)2022	J. P. ENGINEERS PRIVATE LIMITED VS. MOHINDER JAIN	Sec 66(1)	19-12-2022	True Copy sign msising in Pages 8 to 114 according to PDF, Board of Resolution msising above Vakalatnama	
118	9/6/2022	0710102047532022 (No.of Docs 0)	0710102047532022/3	INTERLOCUTORY APPLICATION (I.B.C)/3029(ND)2022	J. P. ENGINEERS PRIVATE LIMITED VS. MOHINDER JAIN	Sec 66(1)	19-12-2022	True Copy sign msising in Pages 8 to 114 according to PDF, Board of Resolution msising above Vakalatnama	
119	9/6/2022	0710102047532022 (No.of Docs 0)	0710102047532022/3	INTERLOCUTORY APPLICATION (I.B.C)/3029(ND)2022	J. P. ENGINEERS PRIVATE LIMITED VS. MOHINDER JAIN	Sec 66(1)	19-12-2022	True Copy sign msising in Pages 8 to 114 according to PDF, Board of Resolution msising above Vakalatnama	
120	18-01-2022	0710102028232020 (No.of Docs 2)	0710102028232020/2	COMPANY PETITION IB (IBC)/693(PB)2020	UNNATI FORTUNE HOLDING LTD. VS. TAAD GLOBAL INFRASTRUCTURE PVT. LTD.	IBC under Sec 7	19-12-2022	Date on affidavit not correct, welfare stamp and court fees stamps missing on vakalatnama and company seal missing on vakalatnama.	prachijohri
121	16-12-2022	0710102020942022 (No.of Docs 2)	0710102020942022/4	COMPANY PETITION IB (IBC)/256(ND)2022	L&T FINANCE LIMITED VS. SHYAMA DEVI	Section 95(1)	19-12-2022	Please attach order of the Last date hearing of the Court, True Copy sign msising in Pages 2 to 38 according to PDF	NeerajKhapra
122	9/6/2022	0710102047532022 (No.of Docs 0)	0710102047532022/3	INTERLOCUTORY APPLICATION (I.B.C)/3029(ND)2022	J. P. ENGINEERS PRIVATE LIMITED VS. MOHINDER JAIN	Sec 66(1)	19-12-2022	True Copy sign msising in Pages 8 to 114 according to PDF, Board of Resolution msising above Vakalatnama	
123	22-03-2022	0710102022082022 (No.of Docs 0)	0710102022082022/14	COMPANY PETITION IB (IBC)/248(ND)2022	BASF INDIA LIMITED VS. AGSON GLOBAL PRIVATE LIMITED	IBC Under Sec 9	19-12-2022	Page Numbers msising in Index, Pagination msising in Written submission document	
124	16-12-2022	0710102020992022 (No.of Docs 2)	0710102020992022/3	COMPANY PETITION IB (IBC)/267(ND)2022	L&T FINANCE LIMITED VS. PUNEET TYAGI	Section 95(1)	19-12-2022	Please attach order of the Last date hearing of the Court, True Copy sign msising in Pages 2 to 38 according to PDF	NeerajKhapra
125	19-12-2022	0710102004862022 (No.of Docs 2)	0710102004862022/2	INTERLOCUTORY APPLICATION (I.B.C)/277(ND)2022	ASHOK KUMAR GUPTA VS. DEPUTY LABOUR COMMISSIONER	Sec 60(5)	19-12-2022	Sub-title change from Memo to Reply in Page 1 according to PDF	dicsre
126	16-12-2022	0710102080562022 (No.of Docs 1)	0710102080562022/4	COMPANY PETITION (COMPANIES ACT)/194(ND)2022	EDEN RENEWABLE RANJI PRIVATE LIMITED	Sub-Section (1) Of Section 66.	19-12-2022	Advocate address details msising in Affidavit, True Copy sign msising in Pages 4 to 6 according to PDF	abhishek.nahta
127	16-12-2022	0710102026652021 (No.of Docs 1)	0710102026652021/5	COMPANY PETITION IB (IBC)/205(ND)2021	HERO FINCORP LTD. VS. DCP INDIA PRIVATE LIMITED	IBC under Sec 7	19-12-2022	Need to File in IA	fcasawhney

128	16-12-2022	0710102080532022 (No.of Docs 1)	0710102080532022/5	COMPANY PETITION (COMPANIES ACT)/193(ND)2022	EDEN SOLAR RAJDHANI PRIVATE LIMITED	Sub-Section (1) Of Section 66.	19-12-2022	Advocate address details msising in Affidavit, True Copy sign msising in Pages 4 to 6 according to PDF	abhishek.nahta
129	16-12-2022	0710102026652021 (No.of Docs 1)	0710102026652021/6	COMPANY PETITION IB (IBC)/205(ND)2021	HERO FINCORP LTD. VS. DCP INDIA PRIVATE LIMITED	IBC under Sec 7	19-12-2022	Need to File in IA	fcasawhney
130	19-12-2022	0710102014732022 (No.of Docs 7)	0710102014732022/2	INTERLOCUTORY APPLICATION (I.B.C)/1178(PB)2022	PURUSHOTTAM LALL ARORA VSSARE GURUGRAM PVT LTD	Sec 60(5)	19-12-2022	Written submission to be filed in separate miscellaneous diary number	mohit_mimansa
131	19-12-2022	0710102014732022 (No.of Docs 7)	0710102014732022/2	INTERLOCUTORY APPLICATION (I.B.C)/1178(PB)2022	PURUSHOTTAM LALL ARORA VSSARE GURUGRAM PVT LTD	Sec 60(5)	19-12-2022	Written submission to be filed in separate miscellaneous diary number	mohit_mimansa
132	19-12-2022	0710102014732022 (No.of Docs 7)	0710102014732022/2	INTERLOCUTORY APPLICATION (I.B.C)/1178(PB)2022	PURUSHOTTAM LALL ARORA VSSARE GURUGRAM PVT LTD	Sec 60(5)	19-12-2022	Written submission to be filed in separate miscellaneous diary number	mohit_mimansa
133	19-12-2022	0710102014732022 (No.of Docs 7)	0710102014732022/2	INTERLOCUTORY APPLICATION (I.B.C)/1178(PB)2022	PURUSHOTTAM LALL ARORA VSSARE GURUGRAM PVT LTD	Sec 60(5)	19-12-2022	Written submission to be filed in separate miscellaneous diary number	mohit_mimansa
134	15-12-2022	0710102042622021 (No.of Docs 6)	0710102042622021/6	COMPANY PETITION IB (IBC)/322(ND)2021	M/S NATRAAJ TRANSPORT VS. M/S TRN ENERGY PVT. LTD	IBC Under Sec 9	19-12-2022	Index msising, All the documents to be merged in one document;it should not be filed separately	
135	10/12/2022	0710102019032022 (No.of Docs 6)	0710102019032022/4	INTERLOCUTORY APPLICATION (I.B.C)/1328(ND)2022	SATYA PRAKASH VSSH. JAGDISH RAJ MAHAJAN	Sec 25(j)	19-12-2022	Pages 67,110,152,165,456 according to PDF Not filed properly, Board Resolution msising alongside Vakalatnama	Vijender2020
136	10/12/2022	0710102019032022 (No.of Docs 6)	0710102019032022/4	INTERLOCUTORY APPLICATION (I.B.C)/1328(ND)2022	SATYA PRAKASH VSSH. JAGDISH RAJ MAHAJAN	Sec 25(j)	19-12-2022	Pages 67,110,152,165,456 according to PDF Not filed properly, Board Resolution msising alongside Vakalatnama	Vijender2020
137	10/12/2022	0710102019032022 (No.of Docs 6)	0710102019032022/4	INTERLOCUTORY APPLICATION (I.B.C)/1328(ND)2022	SATYA PRAKASH VSSH. JAGDISH RAJ MAHAJAN	Sec 25(j)	19-12-2022	Pages 67,110,152,165,456 according to PDF Not filed properly, Board Resolution msising alongside Vakalatnama	Vijender2020
138	10/12/2022	0710102019032022 (No.of Docs 6)	0710102019032022/4	INTERLOCUTORY APPLICATION (I.B.C)/1328(ND)2022	SATYA PRAKASH VSSH. JAGDISH RAJ MAHAJAN	Sec 25(j)	19-12-2022	Pages 67,110,152,165,456 according to PDF Not filed properly, Board Resolution msising alongside Vakalatnama	Vijender2020
139	10/12/2022	0710102019032022 (No.of Docs 6)	0710102019032022/4	INTERLOCUTORY APPLICATION (I.B.C)/1328(ND)2022	SATYA PRAKASH VSSH. JAGDISH RAJ MAHAJAN	Sec 25(j)	19-12-2022	Pages 67,110,152,165,456 according to PDF Not filed properly, Board Resolution msising alongside Vakalatnama	Vijender2020
140	18-01-2022	0710102028232020 (No.of Docs 2)	0710102028232020/2	COMPANY PETITION IB (IBC)/693(PB)2020	UNNATI FORTUNE HOLDING LTD. VS. TAAD GLOBAL INFRASTRUCTURE PVT. LTD.	IBC under Sec 7	19-12-2022	Date on affidavit not correct, welfare stamp and court fees stamps missing on vakalatnama and company seal missing on vakalatnama.	prachijohri

141	10/12/2022	0710102019032022 (No.of Docs 6)	0710102019032022/4	INTERLOCUTORY APPLICATION (I.B.C)/1328(ND)2022	SATYA PRAKASH VSSH. JAGDISH RAJ MAHAJAN	Sec 25(j)	19-12-2022	Pages 67,110,152,165,456 according to PDF Not filed properly, Board Resolution msising alongside Vakalatnama	Vijender2020
142	10/12/2022	0710102019032022 (No.of Docs 6)	0710102019032022/4	INTERLOCUTORY APPLICATION (I.B.C)/1328(ND)2022	SATYA PRAKASH VSSH. JAGDISH RAJ MAHAJAN	Sec 25(j)	19-12-2022	Pages 67,110,152,165,456 according to PDF Not filed properly, Board Resolution msising alongside Vakalatnama	Vijender2020
143	15-12-2022	0710102056192021 (No.of Docs 2)	0710102056192021/5	INTERLOCUTORY APPLICATION (I.B.C)/3892(ND)2021	BIKRAM SINGH GUSAIN VS	Sec 60(5)	19-12-2022	Notary msising in E-stamp	MAH30912014
144	10/12/2022	0710102019032022 (No.of Docs 6)	0710102019032022/4	INTERLOCUTORY APPLICATION (I.B.C)/1328(ND)2022	SATYA PRAKASH VSSH. JAGDISH RAJ MAHAJAN	Sec 25(j)	19-12-2022	Pages 67,110,152,165,456 according to PDF Not filed properly, Board Resolution msising alongside Vakalatnama	Vijender2020
145	22-11-2022	0710102096712022 (No.of Docs 0)	0710102096712022/1	INTERLOCUTORY APPLICATION (I.B.C)/5801(PB)2022	INDIAN OVERSEAS BANK VSM/S. RATHI TMT SARIA PVT. LTD.	Sec 60(5)	19-12-2022	Notary msising in E-stamp	
146	18-01-2022	0710102028232020 (No.of Docs 2)	0710102028232020/2	COMPANY PETITION IB (IBC)/693(PB)2020	UNNATI FORTUNE HOLDING LTD. VS. TAAD GLOBAL INFRASTRUCTURE PVT. LTD.	IBC under Sec 7	19-12-2022	Date on affidavit not correct, welfare stamp and court fees stamps missing on vakalatnama and company seal missing on vakalatnama.	prachijohri
147	22-11-2022	0710102096712022 (No.of Docs 0)	0710102096712022/1	INTERLOCUTORY APPLICATION (I.B.C)/5801(PB)2022	INDIAN OVERSEAS BANK VSM/S. RATHI TMT SARIA PVT. LTD.	Sec 60(5)	19-12-2022	Notary msising in E-stamp	
148	16-12-2022	0710102020952022 (No.of Docs 2)	0710102020952022/4	COMPANY PETITION IB (IBC)/257(ND)2022	L&T FINANCE LIMITED VS. RAJ PAL TYAGI	Section 95(1)	19-12-2022	Please attach order of the Last date hearing of the Court, True Copy sign msising in Pages 2 to 38 according to PDF	NeerajKhapra
149	18-01-2022	0710102028232020 (No.of Docs 2)	0710102028232020/2	COMPANY PETITION IB (IBC)/693(PB)2020	UNNATI FORTUNE HOLDING LTD. VS. TAAD GLOBAL INFRASTRUCTURE PVT. LTD.	IBC under Sec 7	19-12-2022	Date on affidavit not correct, welfare stamp and court fees stamps missing on vakalatnama and company seal missing on vakalatnama.	prachijohri
150	10/12/2022	0710102019032022 (No.of Docs 6)	0710102019032022/4	INTERLOCUTORY APPLICATION (I.B.C)/1328(ND)2022	SATYA PRAKASH VSSH. JAGDISH RAJ MAHAJAN	Sec 25(j)	19-12-2022	Pages 67,110,152,165,456 according to PDF Not filed properly, Board Resolution msising alongside Vakalatnama	Vijender2020
151	22-11-2022	0710102096712022 (No.of Docs 0)	0710102096712022/1	INTERLOCUTORY APPLICATION (I.B.C)/5801(PB)2022	INDIAN OVERSEAS BANK VSM/S. RATHI TMT SARIA PVT. LTD.	Sec 60(5)	19-12-2022	Notary msising in E-stamp	
152	22-11-2022	0710102096712022 (No.of Docs 0)	0710102096712022/1	INTERLOCUTORY APPLICATION (I.B.C)/5801(PB)2022	INDIAN OVERSEAS BANK VSM/S. RATHI TMT SARIA PVT. LTD.	Sec 60(5)	19-12-2022	Notary msising in E-stamp	
153	28-11-2022	0710102061922022 (No.of Docs 2)	0710102061922022/2	COMPANY PETITION IB (IBC)/622(ND)2022	STATE BANK OF INDIA VS. SCHON ULTRAWARES PRIVATE LIMITED	IBC under Sec 7	16-12-2022	Page No. 31, Not Clear	singhajit64
154	15-12-2022	0710102099912020 (No.of Docs 2)	0710102099912020/3	INTERLOCUTORY APPLICATION (I.B.C)/5043(ND)2020	S N SINGH VS. M S AGARWAL	Sec 60(5)	16-12-2022	Date Missing in Vakalatnama	abhi4064

155	15-12-2022	0710102077642022 (No.of Docs 1)	0710102077642022/2	COMPANY PETITION (COMPANIES ACT)/181(ND)2022	ANJU SAHNI VS. LA MODE EXPORTS PRIVATE LIMITED	Sec. 58(3)	16-12-2022	Need to Board of Resolution in Vakalatnama	nsachambers
156	15-12-2022	0710200000652010 (No.of Docs 1)	0710200000652010/7	COMPANY PETITION (COMPANIES ACT)/47(ND)2010	RAM PARSHOTAM MITTAL AND ORS VS HOTEL QUEEN ROAD PVT TD AND ANR	Application under any other provisions	16-12-2022	Need to Board of Resolution in Vakalatnama	akhilsachar65
157	15-12-2022	0710102099912020 (No.of Docs 2)	0710102099912020/1	INTERLOCUTORY APPLICATION (I.B.C)/5043(ND)2020	S N SINGH VS. M S AGARWAL	Sec 60(5)	16-12-2022	Date Missing in Vakalatnama	abhi4064
158	15-12-2022	0710102077522022 (No.of Docs 1)	0710102077522022/2	COMPANY PETITION (COMPANIES ACT)/174(ND)2022	ANJU SAHNI VS. DIVA DESIGNS PRIVATE LIMITED	Sec. 58(3)	16-12-2022	Need to Board of Resolution in Vakalatnama	nsachambers
159	15-12-2022	0710102079452022 (No.of Docs 4)	0710102079452022/3	COMPANY PETITION IB (IBC)/741(ND)2022	SWASTIK ARMAAN STEELS PRIVATE LIMITED VS. FOOD & BIOTECH ENGINEERS INDIA PRIVATE LIMITED	IBC Under Sec 9	16-12-2022	Volume - 1 Index Missing and Page No. 35-51 Need to English Translate Copy and Page No. Mentioned in True Typed Copy and Page No. 52-66, 198-201 True Copy Sign Missing and Volume - 2 Index Missing	nks@jicpl.com
160	10/12/2022	0710102088822022 (No.of Docs 2)	0710102088822022/1	COMPANY PETITION IB (IBC)/867(ND)2022	KISTEN REALTECH PRIVATE LIMITED VS. AERENS JAI REALTY PRIVATE LIMITED	IBC Under Sec 9	16-12-2022	E-Stamp Paper and Affidavit Missing	siddharth bhatli
161	10/12/2022	0710102088822022 (No.of Docs 2)	0710102088822022/1	COMPANY PETITION IB (IBC)/867(ND)2022	KISTEN REALTECH PRIVATE LIMITED VS. AERENS JAI REALTY PRIVATE LIMITED	IBC Under Sec 9	16-12-2022	E-Stamp Paper and Affidavit Missing	siddharth bhatli
162	14-10-2022	0710102084932022 (No.of Docs 0)	0710102084932022/1	COMPANY PETITION IB (IBC)/827(ND)2022	KHANUJA ENTERPRISES VS. VLCC HEALTH CARE LIMITED	IBC Under Sec 9	16-12-2022	Page No. Missing in Index and PDF and True Copy Sign Missing in Annexure	
163	15-12-2022	0710102078432021 (No.of Docs 2)	0710102078432021/8	COMPANY PETITION IB (IBC)/755(ND)2021	PIRAMAL CAPITAL & HOUSING FINANCELIMITED VS. KAY JAY FINCAP LIMITED	IBC under Sec 7	16-12-2022	Need to Applicant Sign on Every Pages in Written Submissions	ksalegal
164	28-11-2022	0710102061922022 (No.of Docs 2)	0710102061922022/2	COMPANY PETITION IB (IBC)/622(ND)2022	STATE BANK OF INDIA VS. SCHON ULTRAWARES PRIVATE LIMITED	IBC under Sec 7	16-12-2022	Page No. 31, Not Clear	singhajit64
165	28-11-2022	0710102061922022 (No.of Docs 2)	0710102061922022/2	COMPANY PETITION IB (IBC)/622(ND)2022	STATE BANK OF INDIA VS. SCHON ULTRAWARES PRIVATE LIMITED	IBC under Sec 7	16-12-2022	Page No. 31, Not Clear	singhajit64
166	15-12-2022	0710102009452021 (No.of Docs 2)	0710102009452021/9	COMPANY PETITION (COMPANIES ACT)/41(ND)2021	TARUN BAGGA VS. PADMAKRITI CREATIONS PRIVATE LIMITED	Sec. 241(1),Sec. 242(4),Sec. 244(1)	16-12-2022	Need to Board of Resolution in Vakalatnama	advocate@lai-law.com
167	14-12-2022	0710102171232019 (No.of Docs 1)	0710102171232019/3	COMPANY PETITION IB (IBC)/119(PB)2020	CHELSEA MILLS LLP VS. RAHEJA DEVELOPERS	IBC under Sec 7	16-12-2022	Main Case No Missing in PDF	disputes@vslegal.in
168	15-12-2022	0710102000102008 (No.of Docs 1)	0710102000102008/2	COMPANY PETITION (COMPANIES ACT)/1832(PB)2008	HILLCREST REALTY SDN BHD V/S PARSHOTAM MITTAL AND ORS	Application under any other provisions	16-12-2022	Need to Board of Resolution in Vakalatnama	akhilsachar65

169	15-12-2022	0710102043662021 (No.of Docs 2)	0710102043662021/6	COMPANY PETITION IB (IBC)/342(PB)2021	NILESH VASANTRAO BHORKAR VS. THE INDURE PRIVATE LIMITED	IBC Under Sec 9	16-12-2022	Page No. 62, 65, 68, 81, 82, 87, Page Not Clear and Pagination Wrong According your Index	SanjayRuia
170	15-12-2022	0710102042622021 (No.of Docs 3)	0710102042622021/7	COMPANY PETITION IB (IBC)/322(ND)2021	M/S NATRAAJ TRANSPORT VS. M/S TRN ENERGY PVT. LTD	IBC Under Sec 9	16-12-2022	Incomplete Documents	vaibhavshobhit
171	15-12-2022	0710102000102008 (No.of Docs 1)	0710102000102008/1	COMPANY PETITION (COMPANIES ACT)/1832(PB)2008	HILLCREST REALTY SDN BHD V/S PARSHOTAM MITTAL AND ORS	Application under any other provisions	16-12-2022	Need to Board of Resolution in Vakalatnama	akhilsachar65
172	15-12-2022	0710102043422022 (No.of Docs 1)	0710102043422022/3	COMPANY PETITION IB (IBC)/657(ND)2022	STATE BANK OF INDIA VS. SH. SRIVATS RATHI (PERSONAL GUARANTOR OF CORPORATE DEBTOR-RATHI ISPAT LIMITED)	Section 95(1)	16-12-2022	Need to Board Resolution in Vakalatnama	bajpaiankita86
173	14-12-2022	0710102102232022 (No.of Docs 1)	0710102102232022/1	COMPANY PETITION (COMPANIES ACT)/228(ND)2022	BHARAT DINESH VS. EXPORT PROMOTION COUNCIL FOR HANDICRAFTS	Sec. 169(4)	16-12-2022	Index Missing and 25 Rs. Welfare Fund Fess and 3 Rs. Court Fess Missing and Ticket Not Allowed Mid on Vakalatnama and Need to Board of Resolution of company	rajevmishra2011
174	15-12-2022	0710102056192021 (No.of Docs 1)	0710102056192021/4	INTERLOCUTORY APPLICATION (I.B.C)/3892(ND)2021	BIKRAM SINGH GUSAIN VS	Sec 60(5)	16-12-2022	Need to Board of Resolution in Vakalatnama	MAH30912014
175	28-11-2022	0710102061922022 (No.of Docs 2)	0710102061922022/2	COMPANY PETITION IB (IBC)/622(ND)2022	STATE BANK OF INDIA VS. SCHON ULTRAWARES PRIVATE LIMITED	IBC under Sec 7	16-12-2022	Page No. 31, Not Clear	singhajit64
176	15-12-2022	0710102043382022 (No.of Docs 1)	0710102043382022/3	COMPANY PETITION IB (IBC)/636(ND)2022	STATE BANK OF INDIA VS. ARUN KUMAR RATHI	Section 95(1)	16-12-2022	Need to Board Resolution in Vakalatnama	bajpaiankita86
177	15-12-2022	0710102022082022 (No.of Docs 2)	0710102022082022/13	COMPANY PETITION IB (IBC)/248(ND)2022	BASF INDIA LIMITED VS. AGSON GLOBAL PRIVATE LIMITED	IBC Under Sec 9	16-12-2022	Need to Applicant Sign on Every Pages in Written Submissions and Page No. 4- 174 True Copy Sign Missing in Annexure	advocatesumitbatra
178	15-12-2022	0710102043662021 (No.of Docs 2)	0710102043662021/6	COMPANY PETITION IB (IBC)/342(PB)2021	NILESH VASANTRAO BHORKAR VS. THE INDURE PRIVATE LIMITED	IBC Under Sec 9	16-12-2022	Page No. 62, 65, 68, 81, 82, 87, Page Not Clear and Pagination Wrong According your Index	SanjayRuia
179	15-12-2022	0710102043662021 (No.of Docs 2)	0710102043662021/6	COMPANY PETITION IB (IBC)/342(PB)2021	NILESH VASANTRAO BHORKAR VS. THE INDURE PRIVATE LIMITED	IBC Under Sec 9	16-12-2022	Page No. 62, 65, 68, 81, 82, 87, Page Not Clear and Pagination Wrong According your Index	SanjayRuia
180	15-12-2022	0710102043662021 (No.of Docs 2)	0710102043662021/6	COMPANY PETITION IB (IBC)/342(PB)2021	NILESH VASANTRAO BHORKAR VS. THE INDURE PRIVATE LIMITED	IBC Under Sec 9	16-12-2022	Page No. 62, 65, 68, 81, 82, 87, Page Not Clear and Pagination Wrong According your Index	SanjayRuia
181	10/12/2022	0710102088822022 (No.of Docs 2)	0710102088822022/1	COMPANY PETITION IB (IBC)/867(ND)2022	KISTEN REALTECH PRIVATE LIMITED VS. AERENS JAI REALTY PRIVATE LIMITED	IBC Under Sec 9	16-12-2022	E-Stamp Paper and Affidavit Missing	siddharth bhatli

182	15-12-2022	0710102077702022 (No.of Docs 1)	0710102077702022/2	COMPANY PETITION (COMPANIES ACT)/189(ND)2022	ANJU SAHNI VS. LA MODE EXPORTS PRIVATE LIMITED	Sec. 58(3)	16-12-2022	Need to Board of Resolution in Vakalatnama	nsachambers
183	15-12-2022	0710102075062022 (No.of Docs 2)	0710102075062022/2	COMPANY APPEAL(COMPANIE S ACT)/234(ND)2022	SWELECT ENERGY SYSTEMS LIMITED VS. GREEN MANTRA RENEWABLE POWER PRIVATELIMITED	Sec 252 (3)	16-12-2022	Page No. Missing in PDF According your Index	Locus@123
184	15-12-2022	0710102077432022 (No.of Docs 1)	0710102077432022/2	COMPANY PETITION (COMPANIES ACT)/165(ND)2022	ANJU SAHNI VS. DIVA DESIGNS PRIVATE LIMITED	Sec. 58(3)	16-12-2022	Need to Board of Resolution in Vakalatnama	nsachambers
185	10/12/2022	0710102088822022 (No.of Docs 2)	0710102088822022/1	COMPANY PETITION IB (IBC)/867(ND)2022	KISTEN REALTECH PRIVATE LIMITED VS. AERENS JAI REALTY PRIVATE LIMITED	IBC Under Sec 9	16-12-2022	E-Stamp Paper and Affidavit Missing	siddharth bhatli
186	11/12/2021	0710102090472021 (No.of Docs 0)	0710102090472021/12	COMPANY PETITION (COMPANIES ACT)/210(ND)2021	SACHIN MALHOTRA DIRECTOR& SHAREHOLDER VS. ELEGANT KAR ACCESORIES PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	16-12-2022	Need to Applicant Sign on Every Pages in Reply Pages	
187	15-12-2022	0710102077852022 (No.of Docs 1)	0710102077852022/2	COMPANY PETITION (COMPANIES ACT)/182(ND)2022	ANJU SAHNI VS. COMPREHENSIVE IT DEVELOPERS PRIVATELIMITED.	Sec. 58(3)	16-12-2022	Need to Board of Resolution in Vakalatnama	nsachambers
188	16-12-2022	0710102007922021 (No.of Docs 2)	0710102007922021/3	INTERLOCUTORY APPLICATION (I.B.C)/924(ND)2021	PRADEEP KUMAR ARORA VS. INCOME TAX DEPARTMENT	Sec 60(5)	16-12-2022	Page No. 11-48 True Copy Sign Missing in Annexure Pages	pradeepkarora
189	11/12/2021	0710102090472021 (No.of Docs 0)	0710102090472021/11	COMPANY PETITION (COMPANIES ACT)/210(ND)2021	SACHIN MALHOTRA DIRECTOR& SHAREHOLDER VS. ELEGANT KAR ACCESORIES PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	16-12-2022	Ticket Not Allowed Mid on Vakalatnama and Need to Board of Resolution in Vakalatnama	
190	16-12-2022	0710102088382022 (No.of Docs 3)	0710102088382022/2	INTERLOCUTORY APPLICATION (I.B.C)/5225(ND)2022	RESOLUTION PROFESSIONAL SOM RESORTS PVT LTD VS. U.P. AVAS EVAM VIKAS PARISHAD THROUGH ITS SUPERINTENDING ENGINEER/AUTHORI SED OFFICER	Sec 60(5)	16-12-2022	3 Rs. Court Fess Missing in Vakalatnama and Ticket Not Allowed Mid on Vakalatnama and Delete Extra Document	untwalia
191	15-12-2022	0710102077492022 (No.of Docs 1)	0710102077492022/2	COMPANY PETITION (COMPANIES ACT)/187(ND)2022	ANJU SAHNI VS. LA MODE EXPORTS PRIVATE LIMITED	Sec. 58(3)	16-12-2022	Need to Board of Resolution in Vakalatnama	nsachambers
192	15-12-2022	0710102077732022 (No.of Docs 1)	0710102077732022/2	COMPANY PETITION (COMPANIES ACT)/164(ND)2022	ANJU SAHNI VS. DIVA DESIGNS PRIVATE LIMITED	Sec. 58(3)	16-12-2022	Need to Board of Resolution in Vakalatnama	nsachambers
193	16-12-2022	0710102090472021 (No.of Docs 2)	0710102090472021/14	COMPANY PETITION (COMPANIES ACT)/210(ND)2021	SACHIN MALHOTRA DIRECTOR& SHAREHOLDER VS. ELEGANT KAR ACCESORIES PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	16-12-2022	Wrongly Filed Need to be IA	purveshbuttan@g mail.

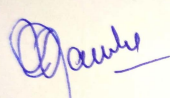
194	15-12-2022	0710102074682021 (No.of Docs 2)	0710102074682021/10	COMPANY PETITION IB (IBC)/663(ND)2021	FOX MANDAL & CO. VS. BLUE MARLIN BUILDCON LTD.	IBC Under Sec 9	16-12-2022	Wrongly Filed Need to be IA	FOXMANDAL
195	11/12/2021	0710102090472021 (No.of Docs 0)	0710102090472021/13	COMPANY PETITION (COMPANIES ACT)/210(ND)2021	SACHIN MALHOTRA DIRECTOR& SHAREHOLDER VS. ELEGANT KAR ACCESORIES PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	16-12-2022	Need to Applicant Sign on Every Pages in Reply Pages and True Copy Sign Missing in Annexure	
196	12/12/2022	0710102089292020 (No.of Docs 2)	0710102089292020/5	COMPANY PETITION IB (IBC)/1032(ND)2020	RAJINDER MEHTA VS. PROSPER CHANNEL LIFE SCIENCE INDIA	IBC Under Sec 9	15-12-2022	Need to Applicant Sign on Every pages in Written Submissions	Gsvlegal
197	13-12-2022	0710120004072018 (No.of Docs 2)	0710120004072018/155	COMPANY PETITION IB (IBC)/934(PB)2018	PARAMJIT SINGH SAINI VS. PUMA REALTORS PRIVATE LIMITED	IBC under Sec 7	15-12-2022	Need to File in IA	Smriti Dua
198	13-12-2022	0710102077842022 (No.of Docs 1)	0710102077842022/3	COMPANY PETITION (COMPANIES ACT)/178(ND)2022	ANJU SAHNI VS. MORNING STAR OVERSEAS TRADING COMPANYPRIVATE LIMITED	Sec. 58(3)	15-12-2022	Board resolution not filed.	nsachambers
199	13-12-2022	0710102082692019 (No.of Docs 6)	0710102082692019/17	COMPANY PETITION (COMPANIES ACT)/78(PB)2019	ASIAN INFRATECH PTE LTD. VS. ENERGY INFRATECH PVT. LTD.	Sec. 213,Sec. 241(1),Sec. 242(4),Application under any other provisions	15-12-2022	Page No. 740-749 Page Not Clear and Double Pagination in PDF	agnishaditya
200	14-12-2022	0710102010152021 (No.of Docs 1)	0710102010152021/13	COMPANY PETITION IB (IBC)/149(ND)2021	M/S SONI TRADERS (REGD.) VS. MPCL INDUSTRIES LIMITED	IBC Under Sec 9	15-12-2022	Incomplete document	Mohit0227
201	9/12/2022	0710200422512018 (No.of Docs 2)	0710200422512018/2	COMPANY PETITION (COMPANIES ACT)/154(ND)2018	M/S DELHI CHEMICAL & PHARMACEUTICAL WORK PVT. LTD. & ANR.	Sec. 241(1)	15-12-2022	Pages 38,42 according to PDF Not filed properly;words are cutting, Fifteen rupees Welfare fee stamp msising in Vakalatnama, Place the Welfare fee stamp and Court fee stamp in Blank spaces in Vakalatnama	akshay0124@gmai l.com
202	13-12-2022	0710102077782022 (No.of Docs 1)	0710102077782022/3	COMPANY PETITION (COMPANIES ACT)/196(ND)2022	ANJU SAHNI VS. EVERSHINE CREATION PRIVATE LIMITED	Sec. 58(3)	15-12-2022	Board resolution not filed.	nsachambers
203	9/12/2022	0710200422512018 (No.of Docs 2)	0710200422512018/2	COMPANY PETITION (COMPANIES ACT)/154(ND)2018	M/S DELHI CHEMICAL & PHARMACEUTICAL WORK PVT. LTD. & ANR.	Sec. 241(1)	15-12-2022	Pages 38,42 according to PDF Not filed properly;words are cutting, Fifteen rupees Welfare fee stamp msising in Vakalatnama, Place the Welfare fee stamp and Court fee stamp in Blank spaces in Vakalatnama	akshay0124@gmai l.com
204	9/12/2022	0710200422512018 (No.of Docs 2)	0710200422512018/2	COMPANY PETITION (COMPANIES ACT)/154(ND)2018	M/S DELHI CHEMICAL & PHARMACEUTICAL WORK PVT. LTD. & ANR.	Sec. 241(1)	15-12-2022	Pages 38,42 according to PDF Not filed properly;words are cutting, Fifteen rupees Welfare fee stamp msising in Vakalatnama, Place the Welfare fee stamp and Court fee stamp in Blank spaces in Vakalatnama	akshay0124@gmai l.com

205	16-05-2022	0710102038742022 (No.of Docs 0)	0710102038742022/2	INTERLOCUTORY APPLICATION (I.B.C)/3875(ND)2022	HARVINDER SINGH RP KAY EM COPPER PVT LTD VSAKASH GOYAL & OTHERS	Application under any other provisions- IBC,Sec 25(j),Application under any other provisions- IBC	15-12-2022	Affidavit verification date Not clear	
206	14-12-2022	0710102008842020 (No.of Docs 2)	0710102008842020/8	COMPANY PETITION IB (IBC)/310(ND)2020	VARIETY METAL CORPORATION VS. JDMT ENGINEERING INDIA PVT LTD	IBC Under Sec 9	15-12-2022	Main case number msising	rakesh@12
207	8/12/2022	0710102001642022 (No.of Docs 2)	0710102001642022/3	COMPANY PETITION (COMPANIES ACT)/40(PB)2022	PAWAN KUMAR AGGARWAL VS. KOKO TAWA WELDING INDUSTRY PRIVATELIMITED	Sec. 241(1)	15-12-2022	Other Vakalatnama should be filed in separate miscellaneous diary number, Board Resolution should also be filed in other Vakalatnama document	gandharv@123
208	8/12/2022	0710102001642022 (No.of Docs 2)	0710102001642022/3	COMPANY PETITION (COMPANIES ACT)/40(PB)2022	PAWAN KUMAR AGGARWAL VS. KOKO TAWA WELDING INDUSTRY PRIVATELIMITED	Sec. 241(1)	15-12-2022	Other Vakalatnama should be filed in separate miscellaneous diary number, Board Resolution should also be filed in other Vakalatnama document	gandharv@123
209	10/5/2022	0710102036952022 (No.of Docs 0)	0710102036952022/1	COMPANY APPLICATION(COM PANIES ACT)/168(PB)2022	JHANKAR BANQUETS PVT. LTD VS. VISTA HOSPITALITY PVT. LTD.	Rule 11 of NCLT	15-12-2022	Need to Applicant Sign on Every Pages in Written Submissions	
210	10/5/2022	0710102036952022 (No.of Docs 0)	0710102036952022/1	COMPANY APPLICATION(COM PANIES ACT)/168(PB)2022	JHANKAR BANQUETS PVT. LTD VS. VISTA HOSPITALITY PVT. LTD.	Rule 11 of NCLT	15-12-2022	Need to Applicant Sign on Every Pages in Written Submissions	
211	10/5/2022	0710102036952022 (No.of Docs 0)	0710102036952022/1	COMPANY APPLICATION(COM PANIES ACT)/168(PB)2022	JHANKAR BANQUETS PVT. LTD VS. VISTA HOSPITALITY PVT. LTD.	Rule 11 of NCLT	15-12-2022	Need to Applicant Sign on Every Pages in Written Submissions	
212	10/5/2022	0710102036952022 (No.of Docs 0)	0710102036952022/1	COMPANY APPLICATION(COM PANIES ACT)/168(PB)2022	JHANKAR BANQUETS PVT. LTD VS. VISTA HOSPITALITY PVT. LTD.	Rule 11 of NCLT	15-12-2022	Need to Applicant Sign on Every Pages in Written Submissions	
213	13-12-2022	0710102080802022 (No.of Docs 1)	0710102080802022/2	COMPANY PETITION IB (IBC)/781(ND)2022	A T O (I) LTD VS. HIL (INDIA) LIMITED	IBC Under Sec 9	15-12-2022	Place the Welfare Fee stamp in Blank space in Vakalatnama	pksadv@zia
214	9/12/2022	0710200422512018 (No.of Docs 2)	0710200422512018/2	COMPANY PETITION (COMPANIES ACT)/154(ND)2018	M/S DELHI CHEMICAL & PHARMACEUTICAL WORK PVT. LTD. & ANR.	Sec. 241(1)	15-12-2022	Pages 38,42 according to PDF Not filed properly;words are cutting, Fifteen rupees Welfare fee stamp msising in Vakalatnama, Place the Welfare fee stamp and Court fee stamp in Blank spaces in Vakalatnama	akshay0124@gmail.com
215	13-12-2022	0710102080802022 (No.of Docs 1)	0710102080802022/2	COMPANY PETITION IB (IBC)/781(ND)2022	A T O (I) LTD VS. HIL (INDIA) LIMITED	IBC Under Sec 9	15-12-2022	Place the Welfare Fee stamp in Blank space in Vakalatnama	pksadv@zia
216	9/12/2022	0710120001892018 (No.of Docs 3)	0710120001892018/3	COMPANY PETITION (COMPANIES ACT)/68(ND)2017	SAMIR DEV SHARMA VS. M/S DELHI CHEMICAL & PHARMACEUTICAL WORKS PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	15-12-2022	Please attach order on top of the page	akshay0124@gmail.com

217	9/12/2022	0710120001892018 (No.of Docs 3)	0710120001892018/3	COMPANY PETITION (COMPANIES ACT)/68(ND)2017	SAMIR DEV SHARMA VS. M/S DELHI CHEMICAL & PHARMACEUTICAL WORKS PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	15-12-2022	Please attach order on top of the page	akshay0124@gmai l.com
218	9/12/2022	0710120001892018 (No.of Docs 3)	0710120001892018/3	COMPANY PETITION (COMPANIES ACT)/68(ND)2017	SAMIR DEV SHARMA VS. M/S DELHI CHEMICAL & PHARMACEUTICAL WORKS PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	15-12-2022	Please attach order on top of the page	akshay0124@gmai l.com
219	9/12/2022	0710120001892018 (No.of Docs 3)	0710120001892018/3	COMPANY PETITION (COMPANIES ACT)/68(ND)2017	SAMIR DEV SHARMA VS. M/S DELHI CHEMICAL & PHARMACEUTICAL WORKS PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	15-12-2022	Please attach order on top of the page	akshay0124@gmai l.com
220	9/12/2022	0710120001892018 (No.of Docs 3)	0710120001892018/3	COMPANY PETITION (COMPANIES ACT)/68(ND)2017	SAMIR DEV SHARMA VS. M/S DELHI CHEMICAL & PHARMACEUTICAL WORKS PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	15-12-2022	Please attach order on top of the page	akshay0124@gmai l.com
221	9/12/2022	0710120001892018 (No.of Docs 3)	0710120001892018/3	COMPANY PETITION (COMPANIES ACT)/68(ND)2017	SAMIR DEV SHARMA VS. M/S DELHI CHEMICAL & PHARMACEUTICAL WORKS PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	15-12-2022	Please attach order on top of the page	akshay0124@gmai l.com
222	9/12/2022	0710120001892018 (No.of Docs 3)	0710120001892018/3	COMPANY PETITION (COMPANIES ACT)/68(ND)2017	SAMIR DEV SHARMA VS. M/S DELHI CHEMICAL & PHARMACEUTICAL WORKS PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	15-12-2022	Please attach order on top of the page	akshay0124@gmai l.com
223	9/12/2022	0710120001892018 (No.of Docs 3)	0710120001892018/3	COMPANY PETITION (COMPANIES ACT)/68(ND)2017	SAMIR DEV SHARMA VS. M/S DELHI CHEMICAL & PHARMACEUTICAL WORKS PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	15-12-2022	Please attach order on top of the page	akshay0124@gmai l.com
224	9/12/2022	0710120001892018 (No.of Docs 3)	0710120001892018/3	COMPANY PETITION (COMPANIES ACT)/68(ND)2017	SAMIR DEV SHARMA VS. M/S DELHI CHEMICAL & PHARMACEUTICAL WORKS PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	15-12-2022	Please attach order on top of the page	akshay0124@gmai l.com
225	14-12-2022	0710102074402022 (No.of Docs 4)	0710102074402022/1	COMPANY PETITION IB (IBC)/744(ND)2022	ADVANI PVT LTD VS. STARLIT POWER SYSTEMS LIMITED	IBC under Sec 7	15-12-2022	Please delete the Old files;please upload the Original file	Sachdevapk
226	8/12/2022	0710102001642022 (No.of Docs 2)	0710102001642022/3	COMPANY PETITION (COMPANIES ACT)/40(PB)2022	PAWAN KUMAR AGGARWAL VS. KOKO TAWA WELDING INDUSTRY PRIVATELIMITED	Sec. 241(1)	15-12-2022	Other Vakalatnama should be filed in separate miscellaneous diary number, Board Resolution should also be filed in other Vakalatnama document	gandharv@123

227	9/12/2022	0710200422512018 (No.of Docs 2)	0710200422512018/2	COMPANY PETITION (COMPANIES ACT)/154(ND)2018	M/S DELHI CHEMICAL & PHARMACEUTICAL WORK PVT. LTD. & ANR.	Sec. 241(1)	15-12-2022	Pages 38,42 according to PDF Not filed properly;words are cutting, Fifteen rupees Welfare fee stamp msising in Vakalatnama, Place the Welfare fee stamp and Court fee stamp in Blank spaces in Vakalatnama	akshay0124@gmai l.com
228	9/12/2022	0710200422512018 (No.of Docs 2)	0710200422512018/2	COMPANY PETITION (COMPANIES ACT)/154(ND)2018	M/S DELHI CHEMICAL & PHARMACEUTICAL WORK PVT. LTD. & ANR.	Sec. 241(1)	15-12-2022	Pages 38,42 according to PDF Not filed properly;words are cutting, Fifteen rupees Welfare fee stamp msising in Vakalatnama, Place the Welfare fee stamp and Court fee stamp in Blank spaces in Vakalatnama	akshay0124@gmai l.com
229	9/12/2022	0710200422512018 (No.of Docs 2)	0710200422512018/2	COMPANY PETITION (COMPANIES ACT)/154(ND)2018	M/S DELHI CHEMICAL & PHARMACEUTICAL WORK PVT. LTD. & ANR.	Sec. 241(1)	15-12-2022	Pages 38,42 according to PDF Not filed properly;words are cutting, Fifteen rupees Welfare fee stamp msising in Vakalatnama, Place the Welfare fee stamp and Court fee stamp in Blank spaces in Vakalatnama	akshay0124@gmai l.com
230	8/12/2022	0710102001642022 (No.of Docs 2)	0710102001642022/3	COMPANY PETITION (COMPANIES ACT)/40(PB)2022	PAWAN KUMAR AGGARWAL VS. KOKO TAWA WELDING INDUSTRY PRIVATELIMITED	Sec. 241(1)	15-12-2022	Other Vakalatnama should be filed in separate miscellaneous diary number, Board Resolution should also be filed in other Vakalatnama document	gandharv@123
231	14-12-2022	0710102087362022 (No.of Docs 2)	0710102087362022/1	INTERLOCUTORY APPLICATION (I.B.C)/5622(ND)2022	PUNIT HANDA VSABIR INFRASTRUCTURE PVT. LTD.	Application under any other provisions- IBC	15-12-2022	Page Number missing in Index, Pagination misising in Statement on Statutory compliance document	Prashanaadvocate s
232	14-12-2022	0710102024422022 (No.of Docs 2)	0710102024422022/2	CA(A) MERGER AND AMALGAMATION(C OMPANIES ACT)/37(ND)2022	TIMES DIGITAL LIMITED	Sec. 230-232, Sec 234	15-12-2022	Page 39 according to PDF Not Clear	gaurav.hsethi@gm ail.
233	13-12-2022	0710102077672022 (No.of Docs 1)	0710102077672022/3	COMPANY PETITION (COMPANIES ACT)/183(ND)2022	ANJU SAHNI VS. EVERSHINE CREATION PRIVATE LIMITED	Sec. 58(3)	15-12-2022	Board Resolution not filed.	nsachambers
234	9/12/2022	0710200422512018 (No.of Docs 2)	0710200422512018/2	COMPANY PETITION (COMPANIES ACT)/154(ND)2018	M/S DELHI CHEMICAL & PHARMACEUTICAL WORK PVT. LTD. & ANR.	Sec. 241(1)	15-12-2022	Pages 38,42 according to PDF Not filed properly;words are cutting, Fifteen rupees Welfare fee stamp msising in Vakalatnama, Place the Welfare fee stamp and Court fee stamp in Blank spaces in Vakalatnama	akshay0124@gmai l.com
235	13-12-2022	0710102080802022 (No.of Docs 1)	0710102080802022/2	COMPANY PETITION IB (IBC)/781(ND)2022	A T O (I) LTD VS. HIL (INDIA) LIMITED	IBC Under Sec 9	15-12-2022	Place the Welfare Fee stamp in Blank space in Vakalatnama	pkadv@zia
236	7/12/2022	0710102042712022 (No.of Docs 2)	0710102042712022/3	INTERLOCUTORY APPLICATION (I.B.C)/2509(ND)2022	ANIL TAYAL VS. SHIRAJ ALI	Application under any other provisions- IBC	15-12-2022	Notary msising in E-stamp, Affidavit Back date	prachijohri
237	7/12/2022	0710102042712022 (No.of Docs 2)	0710102042712022/3	INTERLOCUTORY APPLICATION (I.B.C)/2509(ND)2022	ANIL TAYAL VS. SHIRAJ ALI	Application under any other provisions- IBC	15-12-2022	Notary msising in E-stamp, Affidavit Back date	prachijohri

238	7/12/2022	0710102042712022 (No.of Docs 2)	0710102042712022/3	INTERLOCUTORY APPLICATION (I.B.C)/2509(ND)2022	ANIL TAYAL VS. SHIRAJ ALI	Application under any other provisions- IBC	15-12-2022	Notary msising in E-stamp, Affidavit Back date	prachijohri
239	7/12/2022	0710102042712022 (No.of Docs 2)	0710102042712022/3	INTERLOCUTORY APPLICATION (I.B.C)/2509(ND)2022	ANIL TAYAL VS. SHIRAJ ALI	Application under any other provisions- IBC	15-12-2022	Notary msising in E-stamp, Affidavit Back date	prachijohri
240	14-12-2022	0710102039362022 (No.of Docs 2)	0710102039362022/4	COMPANY PETITION IB (IBC)/526(ND)2022	SURYA TRACTOR COMPANY VS. CNH INDUSTRIAL (INDIA) PRIVATE LIMITED	IBC under Sec 7	15-12-2022	Index msising	Sumitra@1
241	13-12-2022	0710102080802022 (No.of Docs 1)	0710102080802022/2	COMPANY PETITION IB (IBC)/781(ND)2022	A T O (I) LTD VS. HIL (INDIA) LIMITED	IBC Under Sec 9	15-12-2022	Place the Welfare Fee stamp in Blank space in Vakalatnama	pksadv@zia
242	13-12-2022	0710102077622022 (No.of Docs 1)	0710102077622022/3	COMPANY PETITION (COMPANIES ACT)/170(ND)2022	ANJU SAHNI VS. MORNING STAR OVERSEAS TRADING COMPANYPRIVATE LIMITED	Sec. 58(3)	15-12-2022	Board Resolution not filed.	nsachambers
243	13-12-2022	0710102077692022 (No.of Docs 1)	0710102077692022/4	COMPANY PETITION (COMPANIES ACT)/172(ND)2022	ANJU SAHNI VS. MORNING STAR OVERSEAS TRADING COMPANYPRIVATE LIMITED	Sec. 58(3)	15-12-2022	Board Resolution not filed.	nsachambers
244	9/12/2022	0710200422512018 (No.of Docs 2)	0710200422512018/2	COMPANY PETITION (COMPANIES ACT)/154(ND)2018	M/S DELHI CHEMICAL & PHARMACEUTICAL WORK PVT. LTD. & ANR.	Sec. 241(1)	15-12-2022	Pages 38,42 according to PDF Not filed properly;words are cutting, Fifteen rupees Welfare fee stamp msising in Vakalatnama, Place the Welfare fee stamp and Court fee stamp in Blank spaces in Vakalatnama	akshay0124@gmail.com
245	5/2/2022	0710102010182022 (No.of Docs 0)	0710102010182022/3	COMPANY PETITION IB (IBC)/207(ND)2022	INDIA MEDTRONIC PRIVATE LIMITED VS. KARE PARTNERS GROUP INDIA PRIVATELIMITED	IBC Under Sec 9	15-12-2022	Rejoinder Separately Filed and Application Need to be IA	


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